

Cotton Seed Prices

2283. SHRI KADAMBUR M.R. JAN-ARTHANAN: Will the PRIME MINISTER be pleased to state:

(a) whether cotton seeds are used in extraction of edible oil;

(b) whether due to fluctuation in prices of cotton seeds, the cotton growers are affected; and

(c) if so, the steps taken by the Government to stabilise the price of cotton seeds?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRIKAMALUDIN AHMED): (a) Yes, Sir.

(b) The cotton seed growers are mainly concerned with the prices of cotton lint. Cotton seed is a by-product. Its prices may affect their earning to some extent. However, considering the present price level, cotton seed growers are placed in an advantageous position.

(c) Does not arise.

Outstanding amount of Sugarcane Price Payable to Sugarcane Growers

2284. SHRI HARI KEWAL PRASAD:

SHRI SOBHANADREESWARA RAO VADDE:

Will the Minister of FOOD be pleased to state:

(a) the outstanding amount of Sugarcane price payable to sugarcane growers during 1990-91, State-wise; and

(b) the steps taken by the Union Government for the early payment of outstanding amount?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) Statement showing the State-wise position of arrears of sugarcane price during 1990-91 season upto 15.9.91, or latest available earlier reports from sugar factories, is given below.

(b) Ensuring timely payment of cane price by the sugar factories is primarily the responsibility of the State Governments who have got the necessary powers and field organisations to enforce such payments. Central government has requested the State Governments to take necessary steps to liquidate the cane price arrears.

STATEMENT

Statement Showing Statewise Arrears of Sugarcane Price During 1990-91 Season upto 15.9.1990, or Latest Available Earlier Reports from Sugar Factories.

(Figures in Lakh Rupees)

<i>Sl.No</i>	<i>State</i>	<i>Cane price arrears as reported by sugar factories</i>
<i>1</i>	<i>2</i>	<i>3</i>
1.	Punjab	682.13
2.	Haryana	167.65

(Figures in Lakh Rupees)

<i>Sl.No</i>	<i>State</i>	<i>Cane price arrears as reported by sugar factories</i>
<i>1</i>	<i>2</i>	<i>3</i>
3.	Rajasthan	152.04
4.	West Uttar Pradesh	1833.89
5.	Central Uttar Pradesh	3030.82
6.	East Uttar Pradesh	3295.20
	Total Uttar Pradesh	8159.91
7.	Madhya Pradesh	9.91
8.	South Gujarat	83.28
9.	Saurashtra	10.87
	Total Gujarat	94.15
10.	South Maharashtra	79.04
11.	North Maharashtra	325.63
	Total Maharashtra	404.67
12.	North Bihar	3270.92
13.	South Bihar	104.87
	Total Bihar	3375.79
14.	Assam	0.75
15.	Andhra Pradesh	521.53
16.	Karnataka	575.57
17.	Tamil Nadu	522.75
18.	Kerala	45.53
19.	Orissa	0.00

(Figures in Lakh Rupees)

<i>Sl.No</i>	<i>State</i>	<i>Cane price arrears as reported by sugar factories</i>
<i>1</i>	<i>2</i>	<i>3</i>
20.	West Bengal	0.49
21.	Nagaland	42.39
22.	Pondicherry	0.00
23.	Goa	0.00
ALL INDIA		14755.26

Cement Prices

2285. SHRI R. SURENDER REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether the cement industrial units have been asked by the Government to roll back prices and workout fresh modalities of distribution so that the discrepancy between the exfactory and retail prices is removed;

(b) if so, what other suggestions have been made to the cement units ; and

(c) to what extent these suggestions have been implemented by these units?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) and (b). At the meeting of cement manufacturers with finance Minister on 7.10.1991, they were advised to demonstrate social responsibility through voluntary price restraint. Industry was also requested to ensure that dealers were allowed only a reasonable margin and there was no undue profiteering at that level.

(c) There have been reports fall in cement prices at major consumption centres particularly in the Northern /region since mid October, 1991 and the Government is keeping a constant watch over cement prices.

Water Scarcity in Delhi

2286. SHRI GEORGE FERNANDES:
SHRI P.M. SAYEED:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is shortage of water in Delhi;

(b) if so, the extent thereof;

(c) whether the Government have taken up the matter with the neighbouring States;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the steps being taken to augment water supply in Delhi?